

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.351/11

Monday this the 31<sup>st</sup> day of December 2012

**C O R A M :**

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER**

N.K.K.Nair,  
Manager-military Farms, (Retired),  
Krishna, TC 36/1466,  
Vallakkadu P.O., Trivandrum – 695 008. ...Applicant

(By Advocate Mr.Manu Kuruvilla)

**Versus**

1. The Secretary,  
Ministry of Defence, Government of India,  
Central Secretariat, New Delhi.
2. Quarter Master General of India,  
QMG's Branch, Army Head Quarters,  
West Block III, R.K.Puram, New Delhi – 110 066.
3. The Deputy Director General Military Farms,  
Quarter Master Generals Branch,  
Army Head Quarters, West Block – III,  
R.K.Puram, New Delhi – 110 066.
4. Officer in Charge,  
Military Farms, Bowenpally,  
Secundarabad, Andhra Pradesh – 500 011.
5. Controller of Defence Accounts,  
Secundarabad, No.1, Staff Road,  
Secundarabad – 500 009.
6. Controller of Defence Accounts (Pension),  
P.B.No.3, Trimulgherry, Secundarabad,  
Andhra Pradesh – 500 015.
7. Director of Military Farms,  
Branch HQ, Southern Command,  
Kirkee, Pune – 3. ...Respondents

(By Advocate Mr.Sunil Jacob Jose,SCGSC)

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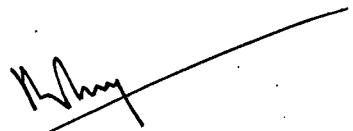
This application having been heard on 31<sup>st</sup> December 2012 this Tribunal on the same day delivered the following :-

**ORDER**

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER**

None appeared on behalf of the applicant. Name of the party called.  
Absent. The O.A is dismissed for non-prosecution.

(Dated this the 31<sup>st</sup> day of December 2012)

  
**JUSTICE P.R.RAMAN**  
**JUDICIAL MEMBER**

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